

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 783
TO BE ANSWERED ON 02.12.2021

MISAPPROPRIATION OF FUNDS

783. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:
SHRI D.M. KATHIR ANAND:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has received any plea to probe the scam of embezzlement of Government funds to the tune of several crores during the last five years in the Sarvodaya Sangh located in Tamil Nadu.
- (b) if so, the details thereof and the action initiated against the erring officials of KVIC and of the Sarvodaya Sangh functioning at Avarampalayam, Koduvai and Salem in particular; and
- (c) whether the Government initiated stringent action against the KVIC officials for colluding with the scamsters and for the misappropriation of funds allocated to the weavers, spinners and artisans during the last five years?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) to (c): No Sir. However, complaints were received by Khadi and Village Industries Commission (KVIC) relating to mismanagement / misappropriation / mishandling of funds from bank accounts of artisans. As per guidelines, financial audit of the Sarvodaya Sanghs are conducted every year and during the inspections carried out by the KVIC Officials, no adverse observation regarding, misutilization of funds by the Sarvodaya Sanghs and involvement of the KVIC officials has been reported.
